## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 27(ND)/2013

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016

NAME OF THE COMPANY

Mr. Jadish Kumar Dhingra

V/s.

M/s. A.R. Plaza Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.

NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

## Order

On behalf of the arguing counsel for the respondents, Mr. P.K. Mittal, a request for adjournment has been made on the ground that Mr. Mittal is unwell. No serious objection has been raised by the learned counsel for the petitioner.

List for arguments on 15.11.2016.

The date of hearing for 28.9.2016 is deemed to be cancelled.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

27.9.2016 (P.K. Sud)